



आयकर अपीलिय अधिकरण, चेन्नै पीठे
INCOME TAX APPELLATE TRIBUNAL CHENNAI BENCHES CHENNAI

दिनांक 10 फरवरी 2026 का संशोधित पीठों का गठन
REVISED CONSTITUTION FOR 10.02.2026

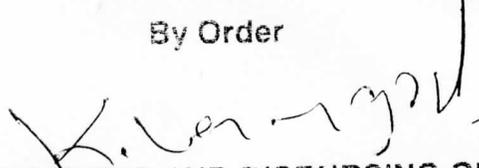
<u>Hon'ble S/Shri/Ms.</u>	<u>Bench</u>	<u>Court Room</u>
George George.K, VP & Inturi Rama Rao, AM	"B"	1 (THROUGH HYBRID HEARING)
Aby.T.Varkey, JM & Padmavathy.S, AM	"C"	2 (THROUGH HYBRID HEARING)
S.S.Viswanethra Ravi, JM & Padmavathy.S, AM	"A"	2 (THROUGH HYBRID HEARING)
Inturi Rama Rao, AM & Manu Kumar Giri, JM	"D"	4 (THROUGH HYBRID HEARING)

NOTE: Shri S.R.Raghunatha, AM will be on leave on 10.02.2026

Chennai
Dt:10.02.2026

Sd/-
GEORGE GEORGE.K
VICE-PRESIDENT(CZ)

By Order


DRAWING AND DISBURSING OFFICER

10.2.2026